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Central Administrative Tribunal
Principal Bench, New Delhi

CP No.101/1995
IN
OA 434/1994

New Delhi: May 10, 1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr P.T.Thiruvengadam, Member (A)

1. C.D.Bhatia
R/o 870/7, Govindpuri
New Delhi.
2. Sohan Singh
R/o 1751/6 Govindpuri Extension
New Delhi.
3. Sri Bhagwan
R/o Flat No.10, F-4, Sector 15
Rohini.
4. Brahm Singh
R/o 851/7, Govindpuri
New Delhi.
5. R.S.Kaim
R/o F-170, Vill. Khanpur
New Delhi.
6. R.Sanehwal
R/o G-304, Preet Vihar
Delhi.
7. Mangat Ram
R/o G-222, Nanakpura
New Delhi.
8. R.V. Singh
R/o C-5A/161, Janakpuri
New Delhi.Applicants.

(By Advocate: Shri S.K.Dubey)

Versus

Union of India through
Shri N.R.Ranganathan
Ministry of Personnel, Public Grievances & Pension
North Block, New Delhi.Respondents

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant seeks permission to withdraw the contempt petition with liberty to agitate the petitioners' grievance in an OA in appropriate forum. Granting this liberty, the contempt petition is dismissed as withdrawn.

J.28
(P.T.Thiruvengadam)
Member (A)

M
(A.V.Haridasan)
Vice Chairman (J)